

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

13(ND)/2016

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MR. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.06.2019.**

**NAME OF THE COMPANY: Sh. Rajeev Behl V/s. M/s. S. S. Con-Build Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Advocate for the petitioner.

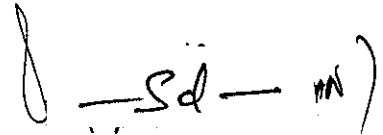
Advocate for the Respondent.

ORDER

Post the matter on 4.06.2019.



**(Dr. V.K. Subburaj)
Member (T)**



**(R. Varadharajan)
Member (J)**